

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.04.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 2265 of 2025 in Comp. App. (AT) No. ___ of 2025 | Rajesh Agrawal Alias Raju Agrawal & Ors. Vs. Makhija Construction and Engineering Pvt Ltd. & Ors. | Rajiv Ranjan |
| 2. | I.A. No. 2266 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025 | Godawari Agro Traders Vs. Dera Finvest Pvt. Ltd. & Anr. | Meghna Rao |
| 3. | I.A. No. 2267 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025 | Saikruthi Minmet (India) Ltd. Vs. Prakash Industries Ltd. | S. Vinay Ratnakar |

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